

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 3(ND)2016
CA. NO.

CORAM:

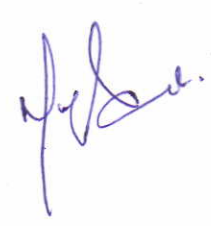


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016**


**NAME OF THE COMPANY: M/s. Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt.
Pvt. Ltd. & ors.**


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ABHINAV VASHISTH,	SR. ADVOCATE.	}	
2.	MR. ANKUR MALHINDO,	ADVOCATE		
3.	MR. SOWALSH GUPTA,	ADVOCATE		
4.	MS. MEGLA AGARWAL,	ADVOCATE		
5.	MS. RAKESH KHANNA,	ADVOCATE	}	
6.	MS. NIRJIN GUPTA,	ADVOCATE		
7.	MR. GAURAV MITRA	Advocate	Respondent No.1	
8.	MR. VIVEK MALIK	"	"	
9.	MR. NIKU THAKUR	"	"	
10.	MS. DEEPA DIXIT	Advocate	for R-1 An	

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent has addressed the arguments in the light of the application filed under Section 8 of the Companies Act.
List on 29.09.2016 for arguments of the Learned counsel for non applicant/petitioner.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)